

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:176

ANSWERED ON:15.07.2002

MISBEHAVIOUR BY SKY MARSHALS

DINESH CHANDRA YADAV;IQBAL AHMED SARADGI;JAYABEN B. THAKKAR;RAM JEEVAN SINGH;SHYAMA SINGH;SULTAN SALAHUDDIN OWASI

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether attention of the Government has been drawn to the news-item captioned `Sky marshal harasses air hostess` and `Marshals, the new terror in Indian skies` appearing in the `Times of India` dated June 4, 2002 and the `Hindustan Times` dated June, 23, 2002 respectively;

(b) if so, the total number of such incidence of misbehaviour reported so far in Indian Airlines and Alliance Air flights;

(c) the action taken or proposed to be taken by Government against those found responsible; and

(d) the remedial steps taken by the Government in this regard to stop re-occurrence of such incidents in future?

Answer

THE MINISTER OF STATE FOR CIVIL AVIATION (SHRI SHRIPAD Y. NAIK)

(a) to (d): Yes, Sir. The news-item mentioned various incidents of alleged misconduct by Sky Marshals.

A total of 6 cases have been reported. National Security Guard(NSG)from where the Sky Marshals are drawn, has its own in-built internal system of taking action in such cases. All these incidents have been promptly investigated and appropriate punishments meted out to the Sky Marshals against whom complaints have been lodged, and they have been repatriated out of NSG.

Mutual consultations are held between Bureau of Civil Aviation Security(BCAS), NSG and the Airlines on an on-going basis, and appropriate action taken jointly to preempt occurrence of such incidents.